

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 31ST MARCH, 2025

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 years old			Pendency of Cases which are more than 5 years old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	108143	405539	513682	5288	29049	34337	5523	22759	28281	107908	411829	519738	625	1651	2276	18081	50636	68717
NAGALAND	1453	2486	3939	279	233	512	238	285	523	1494	2434	3928	05	22	27	324	840	1164
MIZORAM	3714	3015	6729	751	667	1418	646	715	1361	3819	2967	6786	11	17	28	432	191	623
ARUNACHAL PRADESH	2779	12723	15502	300	655	955	318	699	1017	2761	12679	15440	19	125	144	182	3204	3386